

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. T.C.P. (IB)/274(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2024**

**NAME OF THE PARTIES:- M/s Feedback Brisa Highway OMT Pvt.
Ltd.**
V/s
**M/s Patiala Nabha Infra Projects Pvt.
Ltd.**

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Sharad Bansal i/w Agam Maloo appeared for the Operational Creditor and Counsel, Madhavi Nalluri a/w Neha Patil appeared for the Corporate Debtor. By consent of the parties list this matter for hearing on **05.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)